

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

C.A. (CAA) 413/MB/2018
C.A. (CAA) 415/MB/2018
C.A. (CAA) 424/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: **MELRONIA HOSPITALITY PVT. LTD.**
HGP COMMUNITY PVT. LTD.
FESTUS PROPERTIS PVT. LTD.

SECTION OF THE COMPANIES ACT : SECTION 230-232 OF C.A. 2013

ORDER

51. C.A. (CAA) 413/MB/2018
C.A. (CAA) 415/MB/2018
C.A. (CAA) 424/MB/2018

Company Applications are allowed, vide separate orders.

SDI-

RAVIKUMAR DURASAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)